(ii) A statement (Hindi and English versions) showing reasons for delay in laying the above Notification

> [Placed in Library See No. IT 1960/72]

SHRI JYOTIRMOY BOSU (Diamond Harbour) I have submitted a note about Mr Hanumanihaiya's statement that the number of train accidents this year upto the end of February showed a marked increase

MR SPEAKER You can not raise these things when Papers are laid

SHRI JYOTIRMOY BOSU Would be clarify that point?

MR SPFAKER Papers are lud with prior permission

SHRI JYOTIRMOY BOSU. A sought your permission

MR SPEAKER No discussion

SHRJ JYOTIRMOY BOSU In my notice I have sought a clarification as to what is the reason for the marked in crease in the train accidents this year

MR SPEAKER You can ask a question, but don't raise it when Papers are being laid

LAW COMMISSION REPORT ON OFFENCES AGAINST THE NATIONAL SECURITY

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI NITIRAJ SINGH CHAUDHARY): I beg to lay on the Table a copy of the Porty-Third Report of the Law Commission on offences against the national security. [Placed in Library. See No. LT-1961/72]

STATEMENT STC ON LIMA MEETING OF GROUP OF "77"

SHRIL N MISHRA: I beg to fay on the Table a statement (Hindi version) on the Lima Meeting of the Group of '77' along with a copy of the Declaration, Principles and the Lima Programme of Action [Placed in Library See No LT--1962/72.]

NOTIFICATION RF MANAGEMENT (I SHRI BHARATHI MILLS I TD., PUNDICHERRY AND REVIEW AND ANNUAL REPORT OF NATIONAL TEX FILE CORPORATION LTD., NEW DEIHI

THF MINISTFR OF FORFIGN TRADE (SHRI I N MISHRA) On behalf of Shri A (George, I beg to lay on the Table-

- A copy of Notification No. S. O 304(E) (Hindi and English versions) published in Gazette of India dated the 20th April, 1972 regarding management of the Sri Bharathi Mills Limited, Pondicherry, under sub-section (2) of section 18A of the Industries (Development and Regulation) Act. 1951. [Placed in Library See No LT-1963/72]
- (2) A copy each of the following Papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act 1956 --
 - (i) Review by the Government on the working of the National Textile Corporation Limited. New Delhi, for the year 1970-71